F.No.C-50/21/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

47-B, North Block, New Delhi
Dated the 16th July, 2018

OFFICE ORDER

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Ms. Shikha Khosla, IRS (C&CE:2017) has requested for changing her name from “Shikha Khosla” to “Shikhadeep Kaur Randhawa”. The change of her name has been published in the Gazette of India, Part IV, No.87, January 27 – February 2, 2018.

2. The change of name of Ms. Shikha Khosla, IRS (C&CE) has been noted. Accordingly, henceforth, she will be known as “Shikhadeep Kaur Randhawa” in all official records.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. 011 2308 5529

Copy to:

1. Ms. Shikhadeep Kaur Randhawa, IRS(C&CE) officer trainee, NACIN, NACIN Complex, Sector-29, Faridabad-121008.
2. Director General, NACIN, NACIN Complex, Sector-29, Faridabad-121008.
3. All Principal Chief Commissioners/ Pr. Director Generals and Chief Commissioners/ Director Generals under CBIC.
5. DGHRD, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi.
6. ADG (HRM-II), DGHRD, 507/8, Deep Shikha, Rajednra Place, New Delhi-110008.
7. Pr. ADG (HRM-I), DGHRD, 3rd Floor, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, Gole Market, New Delhi-110001.
8. The Manager of website, Directorate of Systems, New Delhi for uploading this Office Order on the CBIC’s website.